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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 32/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017**

Name of the Company: SREI Infrastructure Finance Ltd.
V/s.
K. S. Oils Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
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|----------------------------|---------------|----------|--------------------|----------------|
| 1. | Sandeep Singh | Advocate | } for Applicant | { <u>M38.6</u> |
| 2. | Mihir Parikh | Advocate | | |
| For Singhi & Co. Advocates | | | | |

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| 3. | BASANT C. AGARWAL | Adv | Debtor Financial | B |
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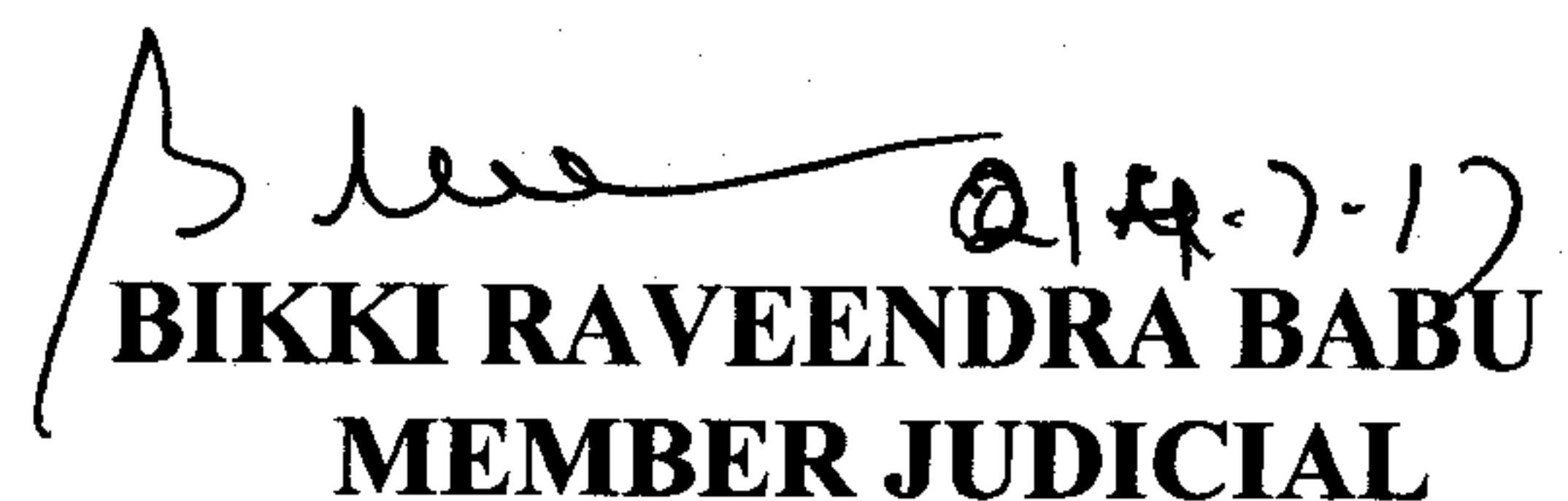
ORDER

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Mihir Parikh present for Applicant/ Financial Creditor. Learned Advocate Mr. Basant Agarwal present for Respondent.

Reply filed by Learned Counsel for Respondent.

Heard arguments of Learned Counsel for Applicant/ Financial Creditor and Learned Counsel for Respondent.

For orders 21.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 14th day of July, 2017.